

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Dated, Imphal the 18th March, 2021.

No.HCM/1/96/BENCH

It is found that several cases have not been listed on the dates as directed and are presently lying dormant. All such cases shall be listed from 05.04.2021 onwards before all the Courts, without reference to the Roster/Sitting Provisions, so as to streamline further hearing of such cases.

By orders etc.

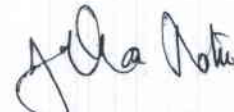
Sd/-

REGISTRAR (Judl)

Imphal, the 18th March, 2021.

No.HCM/1/96/BENCH / 6006-24
Copy to:

1. The Advocate General, Govt. of Manipur.
2. President, High Court Bar Association, Manipur.
3. President, All Manipur Bar Association. } For Kind information and circulation to all Learned members
4. Government Advocate, High Court of Manipur.
5. All the jt. Registrars, High Court of Manipur.
6. All the Deputy Registrars, High Court of Manipur.
7. Pr. Secretary to Hon'ble Chief Justice.
8. All the Assistant Registrars, High Court of Manipur.
9. PS to Hon'ble Mr. Justice L. S. Jamir.
10. PS to Hon'ble Mr. Justice Kh. Nobin Singh.
11. PS to Hon'ble Mr. Justice M. V. Muralidaran.
12. PS to Hon'ble Mr. Justice A. Bimol Singh.
13. PS to Registrar General.
14. PS to Registrar (Vig.)/(Admn.), High Court of Manipur.
15. All Superintendents, High Court of Manipur.
16. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
17. All Court Masters.
18. Notice Board.
19. Guard file.



REGISTRAR (JUDL.)

HIGH COURT OF MANIPUR.